

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/628 /A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Rajib Goswami  
Principal Judge,  
Family Court, Nalbari.

Dated Guwahati, the 2<sup>8</sup><sup>th</sup> January, 2020.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC.NLB/54 dtd. 22.01.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 24.01.2020 along with station leave permission from the evening of 22.01.2020 till the morning of 27.01.2020, has been granted/rejected. The Counselor, Family Court will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-91/1994/629 /A, dated 28.1.2020

Copy to:.

- ✓ 1. The Systems Analyst, Gauhati High Court.

*[Handwritten signature]*  
28/1/2020

**JT. REGISTRAR (VIGILANCE)**

*[Handwritten signature]*